

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-II**

**(IB)-244(ND)/2017**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.02.2020**

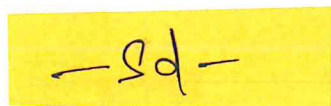
**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.**

**UNDER SECTION 7 OF IBC, 2016**

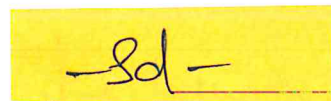
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>Present for the Petitioner</b>	:	Ms. Medha Sachdeva, Adv.	
	<b>Present for the RP</b>	:	Mr. Sujoy Datta, for R.P.	
	<b>For Abir Infrastructure</b>	:	Ms. Kriti Krishana, Mr. Arun Khatri Ms. Niharika Sharma, Adv.	
	<b>For P.G Shastry &amp; Maniwala</b>	:	Mr. Manish Dua, Mr. Karan, Adv.	
	<b>For Y.N. Apparao</b>	:	Mr. Gagan Chawla, Mr. Shekhar Kamal, Adv.	

**ORDER**

Arguments in C.A. 235/2018 heard. Order Reserved.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**